

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 18th January, 2018
Time : 10.30 A.M.

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 11/2017(CZ) in O.A. No. 93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. Deepesh Shukla, Adv. R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	FOR COMPLIANCE
4.	Original Application No. 59/2015(CZ) (M.A.No.225/17) (M.A.No.492/17)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant Mr. Yogesh Bhatnagar, Adv. Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Chandra Gopal, Adv.	
5.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of M.P. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akash Ambedkar, Adv. R-3	
6.	Original Application No. 11/2017(CZ) (M.A.No.336/17)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv. Mr. H.Y.Mehta, Adv. Mr. Sachin K. Verma, Adv. Mr. Furqan Khan, Adv. Mr. Basit Khan, Adv.	
FOR HEARING				
7.	Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. R-6 Mr. H.Y. Mehta, Adv.	

8.	Original Application No. 128/2017(CZ)(THC) (W.P.No.7089/15)	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	
FOR COMPLIANCE				
9.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in